

of Air India had detailed discussions with the representatives of the Indian Pilot's Guild on the 22nd September, 1966 on the various points raised in the resolution, with a view to removing the grievances of the Pilots to the extent possible. There is no need for Government to intervene in the matter at this stage.

Jayanti Shipping Company

*29. **Shri Kishen Pattanayak:**
Shri Madhu Limaye:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) when the take-over of the Jayanti Shipping Company Ltd. by Government was first mooted;

(b) how many days' preparation the take-over involved; and

(c) when the first orders for preparing for the take-over of the Jayanti Shipping Company Ltd. were issued by Government?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). A proposal to take over the management of the Jayanti Shipping Company Ltd. by means of an Ordinance was one of several proposals placed before an inter-Ministerial meeting held on the 15th May, 1966. This proposal along with various other alternative proposals was under the consideration of the Government between then and the 6th June, 1966. A final decision was taken by the Government on the evening of the 9th June, 1966.

Detailed work in connection with the issue of the Ordinance and the Notification under the Ordinance was meanwhile in progress and the Ordinance and the Notification were issued on the 10th June, 1966.

Cultivable Land in States

*30. **Shri P. C. Borooah:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that with the increasing exodus of people from the villages to the towns, the extent of cultivable land has been decreasing from year to year, while emphasis is being given by Government organisations on reclamation of arid and uncultivable land;

(b) if so, the extent of cultivable land which was not cultivated during each of the last three years in each State/Union Territory; and

(c) the efforts made to prevent this exodus?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) It is not a fact that the extent of cultivated land has been going down as a result of exodus from rural to urban areas. The information available indicates that the area under cultivation has been increasing.

(b) Information on whether cultivated (and not cultivable) land is decreasing is being sought. The all India figures of land under cultivation for the last three years for which statistics are available are given below:

	(in 000 hectares)
1960-61	1,33,157
1961-62	1,35,352
1962-63	1,36,244

It will thus be seen that the area under cultivation has been, in fact, increasing. The break up of the figure among States and Union Territories is under compilation.

(c) The various schemes of agricultural and community development and the favourable trend of prices for agricultural commodities would counteract the trend towards migration from rural areas. The State Governments are also taking up schemes for resettlement of landless agricultural labourers in cultivable wastelands.